

Court No.1

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 901 of 1987

(U.P. No. 11759 of 1984)

Yogendra Narain Mathur Vs. Union of India & Others

Hon. S. Zahoor Hasan, V.C.

Hon. Ajay Jadhav, A.M.

(By Hon. S. Zahoor Hasan, V.C.)

Unit Petition No. 11759 of 1984 has been received on transfer from the Hon. High Court of Judicature at Allahabad to this Tribunal under Section 29 of the Administrative Tribunals Act XIII of 1985.

The petitioner was a skilled worker in Triveni Structural Ltd. Naini, Allahabad. He has filed this petition against Managing Director, Triveni Structural Ltd. Naini and Others for quashing the termination order.

For want of notification under Section 14(1) of the Administrative Tribunals Act this Tribunal has no jurisdiction to decide this case. So the file of the petition be retransmitted to the Hon. High Court of Judicature at Allahabad.

Sd/-
Vice Chairman

Sd/-
Member (A)

Dated the 27th Aug., 1987

RKM



TRUE
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D. S. DUBEY
SECTION OFFICER
Central Administrative Tribunal
Allahabad.